

श्री शशी भुषण बेहेरा (ओडिशा) : ओडिशा को विशेष राज्य का दर्जा देने की मांग की गई है। ...*(व्यवधान)*..

श्री सभापति : आप बैठ जाइए। आप बैठ जाइए। ...*(व्यवधान)*..

SHRI SUKHENDU SEKHAR ROY: We are asking for moratorium. We are not asking for money. ...*(Interruptions)*... West Bengal should be. ...*(Interruptions)*... All the time, we have to. ...*(Interruptions)*...

श्री शशी भुषण बेहेरा : ओडिशा को स्पेशल पैकेज दिया जाए। ...*(व्यवधान)*... ओडिशा की भी स्पेशल पैकेज देने की मांग है। ...*(व्यवधान)*...

MR. CHAIRMAN: Please sit down. ...*(Interruptions)*...

श्री नरेश अग्रवाल : उत्तर प्रदेश को विशेष राज्य का दर्जा दिया जाए। ...*(व्यवधान)*...

MR. CHAIRMAN: Please allow the Question Hour to proceed. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR ROY: They are adopting step-motherly treatment. ...*(Interruptions)*... In spite of their assurance, ...*(Interruptions)*...

MR. CHAIRMAN: The House is adjourned till 12:00 hours.

The House then adjourned at twenty seven minutes past eleven of the clock.

The house re-assembled at twelve of the clock.

[MR. DEPUTY CHAIRMAN in the Chair.]

ORAL ANSWER TO QUESTION

Shortage of faculty in Central Universities

*161. SHRI SHYAMAL CHAKRABORTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is huge shortage of faculty in 43 Central Universities under the Ministry; and

(b) if so, the details of the steps Government is contemplating to take for filling up the vacancies?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) There are 40 Central Universities (CUs) under the purview of this Ministry in which against a sanctioned strength of 16542, 6162 posts were vacant on 31.03.2013.

(b) The Ministry and the University Grants Commission (UGC) have been continuously writing to the Vice Chancellors (VCs) of the CUs to make all out efforts to fill up the vacant posts of faculty including the backlog vacancies. This is also highlighted during the general as well as financial review meetings and in the sanction letters issued by the UGC to the CUs. The vacancy of teachers was also discussed prominently in the Conference of VCs of the CUs on 05.02.2013 under the chairmanship of the Hon'ble President of India, in which VCs were exhorted to fill-up the vacancies in a time bound manner. As a follow-up the Ministry, on 06.03.2013, has written to all the VCs to implement the decisions on priority and to furnish progress report on quarterly basis. In the recently held Conference of VCs on 19/7/2013 under the chairmanship of the Minister of Human Resource Development, the vacancy position of faculties including the reserved vacancies was reviewed in detail.

The Ministry and UGC have taken the following measures to mitigate the situation arising on account of the shortage of teachers and to attract talent to teaching profession and retain them there:

- (i) The age of superannuation for teachers in CUs has been enhanced to 65 years.
- (ii) Subject to fitness, teachers are eligible for re-employment on contract basis beyond the age of 65 years up to the age of 70 years.
- (iii) CUs have been permitted to engage adjunct / guest faculty / contractual faculty.
- (iv) Through Operation Faculty Recharge Programme, UGC is creating a pool of high quality teachers at all levels for deployment in the Universities.
- (v) The pay package and promotional opportunities of teachers have been made more attractive, with the implementation of the Sixth Central Pay Commission, in comparison to other services.
- (vi) The numbers of Junior and Senior Research Fellowships have been increased from 28000 to about 38000. Similarly, the rates of such Fellowships have been increased by about 50%.

- (vii) Norms for disbursement of grants to scholars for presentation of research papers in international conferences have been liberalized.
- (viii) Research grants to encourage research activities in the CUs have been enhanced.
- (ix) Technology-enabled learning is promoted through the National Mission on Education through Information and Communication Technology (NMEICT).

WRITTEN ANSWERS TO STARRED QUESTIONS

Enrolment of children in schools

*162. SHRI C.P. NARAYANAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether all children in the age group of 6 to 14 years were enrolled in schools during 2012-13, and if not, the number of children yet to be enrolled;
- (b) the number of children enrolled in Government, aided and unaided schools, separately;
- (c) whether there is a qualified teacher for every class for these students, and if not, how many more teachers are required;
- (d) whether funds allocated since 2010 to meet the requirements of the Right to Education Act have been utilized fully and if not, the details of unspent funds, State-wise; and
- (e) whether more funds are required to ensure a class-room and a teacher for every class in all schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): (a) and (b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates the provision of free and compulsory education to all children in the age group of 6-14 years. As per the latest District Information System for Education (DISE) available for 2011-12, the enrolment of children of the age group 6-14 years at the elementary level is 18.08 crore, out of total enrolment of 19.90 crore children in classes I to VIII. Out of 18.08 crore